

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 03<sup>rd</sup> day of July 2018

Original Application No. 330/01268 of 2012

Hon'ble Mr. Justice Vishnu Chandra Gupta, Member (J)  
Hon'ble Mr. Gokul Chandra Pati, Member (A)

Wazid Ahmad, S/o Sri Haseen Ahmad, Recently posted as Assistant Superintendent of Police (Traffic), Meerut.

. . .Applicant

By Adv : Shri T.S. Pandey

**V E R S U S**

1. Union of India through Secretary, Ministry of Home Affairs, New Delhi.
2. Union Public Service Commission, through its Chairman, Dhaulpur House, Shahjahan Road, New Delhi.
3. State of U.P. through Secretary (Home) Government of U.P. Lucknow.
4. R.S. Sinha, the then under Secretary of U.P.S.C. New Delhi, now posted as Deputy Secretary C.V.C. Office, New Delhi.

. . .Respondents

By Adv: Shri K.P. Singh and Shri A.N. Rai

**O R D E R**

**By Hon'ble Mr. Justice Vishnu Chandra Gupta, Member (J)**

Heard Shri T.S. Pandey, learned counsel for the applicant, Shri K.P. Singh and Shri A.N. Rai, learned counsel for the respondents.

2. Learned counsel for the applicant informed that this OA has become infructuous by lapse of time.
3. Learned counsel for the respondents has no objection to the same.
4. In view of the request made by learned counsel for the applicant the OA is dismissed as infructuous. No costs.

(**Gokul Chandra Pati**)  
Member (A)  
/pc/

(**Justice Vishnu Chandra Gupta**)  
Member (J)